

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2435
TO BE ANSWERED ON THE 1ST AUGUST, 2018

MODERN ASSAULT RIFLES

2435. SHRI BHOLA SINGH:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the request of the army for modern assault rifles and other similar weapons has not been fulfilled for more than a decade in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has cleared fast track procurement route to meet this shortage; and
- (d) if so, the details thereof and the time by which the actual procurement is likely to start?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): Government constantly reviews the security scenario and, accordingly, decides to induct appropriate defence equipment / technology to keep the Armed Forces in a state of readiness and equipped with modern weapon / protection systems.

(c) & (d): Acceptance of Necessities (AoNs) have been accorded for procurement of essential quantities of Assault Rifles through Fast Track Procedure (FTP) under 'Buy (Global)' category.

The Capital Procurement proposals of the Armed Forces are progressed in terms of the extant Defence Procurement Procedure (DPP), which, inter alia, lays down timelines for various stages of the procurement process and all efforts are made to adhere to these laid down timelines.
